

Government of Jammu and Kashmir
Department of Law, Justice and Parliamentary Affairs
Civil Secretariat
Srinagar/Jammu

Subject:-Litigation Reforms and effective monitoring of Litigation in Union territory of Jammu and Kashmir-Appointment of Officer In charge(OIC) Litigation.

GOVERNMENT ORDER NO:- 5416-JK (LD) of 2024

DATED:- 24 - 04 - 2024

Sanction is hereby accorded to the appointment of Officer's of Agriculture Production & Farmers Welfare Department as mentioned in annexure to this Government Order as Officer Incharge (OIC) Litigation for the cases indicated against each including Contempt Petition, if any, pending before Hon'ble High Court of Jammu and Kashmir/Central Administrative Tribunal.

The terms and conditions of appointment of the OIC shall be governed by the provisions of Government Order No.1673-JK(LD) of 2021 dated 24.03.2021.

By order of Government of Jammu and Kashmir.

Sd/-

(Achal Sethi)

Secretary to Government

No:-LAW-OIC/4/2024

Dated:- 24 - 04 - 2024

Copy to the:-

1. Learned Advocate General, J&K.
2. Principal Secretary to Hon'ble Lieutenant Governor, Raj Bhawan.
3. Joint Secretary(J&K), Ministry of Home Affairs, Government of India.
4. Registrar General, J&K High Court, Jammu/Srinagar.
5. Principal Secretary to Government, Agriculture Production & Farmers Welfare Department
6. Principal Secretary to Hon'ble Chief Justice, High Court of Jammu and Kashmir.
7. Director Litigation , Srinagar/ Jammu.
8. Law Officer concerned
9. Officer In Charge Litigation(OIC).
10. Private Secretary to Chief Secretary for information of Chief Secretary.
11. Private Secretary to Secretary Law.
12. Incharge Website.
13. Government Order file.
14. Concerned file.

(Reyaz Ali Bhat)

Assistant Legal Remembrancer

RM

Reyaz Ali Bhat
24.04.24

Annexure to the Government Order No:-5416-JK(LD) of 2024 dated 24.04.2024

S. No.	Case Number and Title	OIC
1	OA NO. 398/2022 titled Peer Fayaz Ahmad & Ors Vs UT of J&K and Ors	Dr Showket Ahmad Ahangar, District Sheep husbandry Officer Baramulla
2	Civil Suit M/s Green India traders Vs UT of J&K and Ors	Ms. Yenbuerzal, Accounts Officer Sheep Husbandry Development Kashmir
3	OA Bo. 175/2021 titled Manmeet kour nawla & 3 Ors Vs Fisheries and Ors	Sh Rajinder Kumar Administrative Officer Directorate of Fisheries
4	OA No. 680/2022 titled Khursheed Ahmad Peer Vs UT of J&K and Ors	Mr Mohib Ali Bukhari JKAS Under Secretary to the Government, Agriculture Production Department
5	OA No. 112/2024 Attaullah Khan & Ors VS UT of J&K and Ors	Shafat Ahmad Adminitrstive Officer Fisheries Department
6	TA 1894/2020 Dr Amrit Kour Vs State of J&K and Ors	Dr Tanvir Ul Shiekh Zargar, principal Paravet Training Institute Jammu
7	OA 1239/2022 titled Deepak Kumar & Osrs Vs UT of J&K and Ors	Dr Sunil Bazaz Deputy Director (P)
8	CP 31/2024 titled Farooq Ahmad and Ors VS UT OF J&K and Ors	Dr Sunil Bazaz Deputy Director (P)
9	OA 917/2020 titled Tajamul Hussain & Ors of J&K and Ors	Dr Rajesh Arora Live Fluke Cum Rinderpest Control Officer Jammu
10	TA No. 7059/2021 in SWP /WP No. 1097/2013 titled Dr Maj NK Shrma Vs D/o Civil Secretariat J&K	Mr Nasir Bilal Shah Under Secretary to the Government

Am

Yenbuerzal
24/04.24